

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 56 OF 2018 &**  
**IA NO. 640 OF 2018**

**Dated: 12<sup>th</sup> December, 2018**

**In the matter of:**

**TANGEDCO**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today.

As agreed by the learned counsel appearing for the parties, list the matter on **04.02.2019.**

PS/Court Master/PA

*vt/pk*